

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).3 5 9 5 / 2 0 0 8

(From the judgement and order dated 11 / 0 2 / 2 0 0 8 in CR L M C No. 3 2 6 7 / 2 0 0 4  
of The HIGH COUR T OF K E R A L A AT E R N A K U L A M)

P R E M K U M A R &amp; O R S.

Petitioner(s)

V E R S U S

S T A T E O F K E R A L A

Respondent(s)

(With appln(s) for stay,permis sion to file additional documents and office  
report)

Date: 21 / 1 1 / 2 0 0 8 This Petition was called on for hearing today.

CORAM :

HON'B L E MR. J U S T I C E S . B . S I N H A  
HON'B L E MR. J U S T I C E C Y R I A C J O S E P HFor Petitioner(s) Mr. K. V. V i s w a n a t h a n , Adv.  
Mr. M.Gireesh Ku m a r , Adv.  
Mr. Avijeet Kr. Lala, Adv.for  
Mr. Vijay Ku m a r , Adv.

For Respondent(s) Mr. P.V. Dinesh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Orders reserved.

(Parveen Kr. Chawla)  
Court Master(Push ap Lata Bha rdwaj)  
Court Master